

M/S. SUNLINE COOLING SOLUTIONS

E-9, Prime Estate, Behind Bhajanlal Dairy, Near E.D. Industrial Estate, Kaman, Sanpada, Devdal, Dist
- Palghar, Maharashtra-401208.

Date: 16/09/2022

To,
Suresh Agarwal
The Interim Resolution Professional/ Resolution Professional
S-1. Aastha Excellency, Triveni Nagar, Gopalpura Bypass
Jaipur-302018, Rajasthan

Subject- Recall proof of claim submitted on 14.07.2022 from M/s. Sunline Cooling Solutions

Madam/ Sir,

I, Mr. Mahendra Panchal, Proprietor at M/s. Sunline Cooling Solutions, Pan Card No. AAAPP6947P, address at E-9, Prime Estate, Behind Bhajanlal Dairy, Near E.D. Industrial Estate, Kaman, Sanpada, Devdal, Dist - Palghar, Maharashtra-401208, hereby recall the claim against M/s Shree Gangour Foods (Jaipur) LLP in respect of the corporate insolvency resolution process initiated in the case of M/s Shree Gangour Foods (Jaipur) LLP.

The claim amount of Rs 9,36,866/- for supply of commercial kitchen equipment stands settled and paid as on date. Thus, on the said basis we revoke and recall the claim submitted by the company against Shree Gangour Foods(Jaipur) LLP and provides this NO DUE CERTIFICATE, as requested.

Date: 16/09/2022

Place: Mumbai

For **SUNLINE COOLING SOLUTIONS**



Authorise Signature





Mfg. by Commercial Refrigeration Equipments

Sunline Refrigeration

Mrf. Of Commercial Refrigerators & Display Counters.

E - 7, Prime Estate, Near Bhajnlal Dairy,

At Village - Devdal, Kaman,

Vasai (E), Palghar - 401 208, Maharashtra.

Date: 16/09/2022

To,

Suresh Agarwal

The Interim Resolution Professional/ Resolution Professional

S-1. Aastha Excellency, Triveni Nagar, Gopalpura Bypass

Jaipur-302018, Rajasthan

Subject- Recall proof of claim submitted on 14.07.2022 from M/s. Sunline Refrigeration

Madam/ Sir,

I, Mr. Hardik M. Panchal, Proprietor at M/s. Sunline Refrigeration, Pan Card No. BEJPP4042R, address at E-7, Prime Estate, Near Bhajanlal Dairy, Kaman Road, Sanpada, Devdal, Dist - Palghar, Maharashtra-401208, hereby recall the claim against M/s Shree Gangour Foods (Jaipur) LLP in respect of the corporate insolvency resolution process initiated in the case of M/s Shree Gangour Foods (Jaipur) LLP.

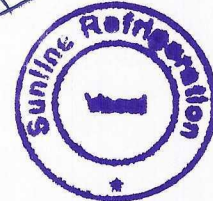
The claim amount of Rs 3,49,942/- for supply of commercial kitchen equipment stands settled and paid as on date. Thus, on the said basis we revoke and recall the claim submitted by the company against Shree Gangour Foods(Jaipur) LLP and provides this NO DUE CERTIFICATE, as requested.

Date: 16/09/2022

Place: Mumbai

For *SUNLINE REFRIGERATION*,

Authorized





Shree Manek Kitchen Equipments Pvt. Ltd.

7, Udyog Nagar, Plot No. 7, Off. S.V.Road, Near Vifor (India),
Goregaon (west), Mumbai-400062, Tel - 28728753/28729995.
Email: info@shreemanek.net / Website: www.shreemanek.net

Date: 16/09/2022

To,
Suresh Agarwal
The Interim Resolution Professional/ Resolution Professional
S-1. Aastha Excellency, Triveni Nagar, Gopalpura Bypass
Jaipur-302018, Rajasthan

Subject- Recall proof of claim submitted on 14.07.2022 from M/s Shree Manek Kitchen Equipment's Pvt. Ltd.

Madam/ Sir,

I, Mr. Mahendra Panchal, Director at M/s. Shree Manek Kitchen Equipment's Pvt. Ltd, Pan Card No. AAQCS1403C, address at Unit No. 7, Plot No.7, Udyog Nagar, S.V. Road, Near Vifor(India), Goregaon(w), Mumbai- 4000 062, Maharashtra, hereby recall the claim against M/s Shree Gangour Foods (Jaipur) LLP in respect of the corporate insolvency resolution process initiated in the case of M/s Shree Gangour Foods (Jaipur) LLP.

The claim amount of Rs 4,34,765/- for supply of commercial kitchen equipment stands settled and paid as on date. Thus, on the said basis we revoke and recall the claim submitted by the company against Shree Gangour Foods(Jaipur) LLP and provides this NO DUE CERTIFICATE, as requested.

Date: 16/09/2022

Place: Mumbai

Yours Faithfully,

For M/s. Shree Manek Kitchen Equipments Pvt Ltd.

Authorise Signature

